

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

88/241-242/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.03.2018.

NAME OF THE COMPANY: Mr. Rahul Gupta V/s. Padam Promoters Pvt. Ltd.

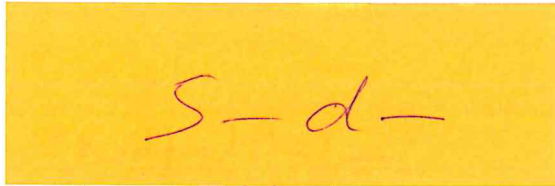
SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. R.K. Gupta, Advocate for the Petitioner.

ORDER

Notice to the Respondent returnable on 17th April, 2018. Dasti.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)